

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 410 of 2000

Friday, this the 28th day of April, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. K. Mahilamony Amma,
D/o Gopala Pillai,
EDMC, Kannamangalam South,
Chettikulangara. ..Applicant

By Advocate Mr. M.R. Rajendran Nair

Versus

1. Union of India represented by the
Secretary to Government of India,
Ministry of Communications, New Delhi.
2. The Chief Postmaster General,
Kerala Circle, Trivandrum.
3. The Superintendent of Post Offices,
Mavelikkara. ..Respondents

By Advocate Ms. I. Sheela Devi, ACGSC

The application having been heard on 28th April, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that she is entitled to be appointed by transfer as Extra Departmental Branch Post Master, Iranikudi in preference to open market candidates and to direct the respondents to consider her for appointment by transfer to the said post in preference to open market candidates.

2. When the OA was taken up, the learned counsel appearing for the respondents submitted that the vacancy of Extra Departmental Branch Post Master, Iranikudi will arise only on 16-6-2000, that A1 representation submitted by the applicant will be considered in the light of the order passed by this Bench of the Tribunal in OA No.45/98, along with others similarly situated, if any, in preference to outsiders.

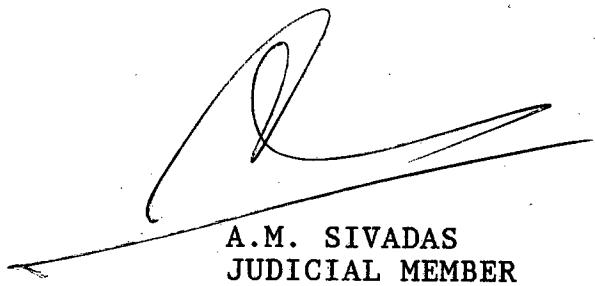
3. In the light of the submission made by the learned counsel for respondents, the Original Application is closed. No costs.

Friday, this the 28th day of April, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

ak.



A.M. SIVADAS
JUDICIAL MEMBER

List of Annexure referred to in this Order:

1. A1 - True copy of the request for transfer dated 1-4-2000 made by the applicant to the 3rd respondent together with English Translation.